

Office of Directorate General of Foreign Trade
Udyog Bhawan New Delhi -110011

SCOMET Minutes IMWG

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No.12/2018-19 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) held on 22.03.2019 at Udyog Bhavan, New Delhi

Meeting No. 12 (2018-19) of Inter-Ministerial Working Group (IMWG) was held under the Chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 22.03.2019 at 11.00 A.M in Room No. 04, H-Wing, Udyog Bhavan, New Delhi to consider the applications for export of 'SCOMET' items.

2. Altogether 109 applications (including 58 deferred cases) were considered by the IMWG, out of which total 52 cases were Approved (including 35 *post-facto* approvals , 02 cases rejected, 02 cases withdrawn and remaining 53 cases deferred due to want of comments/NOC from concerned IMWG member agencies or in await of information/clarification from the applicant firms. After deliberations, the decisions of the IMWG are indicated in the tabulated statement given below:

PART – A: Details of cases (applications)

Sl. No.	Applicant/Firm name Exporter	DGFT (Hqrs.) File No.	Decision of IMWG
1.	Ms.HONEY WELL TECHNOLOGY SOLUTIONS LAB PVT LTD,BANGALORE,	01/21/089/50239/AM19/	Approved <i>Post-facto</i> by IMWG
2.	Ms.SAAZ IMAGING SYSTEMS PRIVATE LIMITED,HYDERABAD,	01/21/089/50258/AM19/	Rejected
3.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE,	01/21/089/50287/AM19/	Deferred
4.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50296/AM19/	Deferred
5.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50286/AM19/	Approved <i>Post-facto</i> by IMWG
6.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50295/AM19/	Approved <i>Post-facto</i> by IMWG
7.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50294/AM19/	Approved <i>Post-facto</i> by IMWG
8.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50285/AM19/	Approved <i>Post-facto</i> by IMWG
9.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50284/AM19/	Approved
10.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50293/AM19/	Approved
11.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50282/AM19/	Approved <i>Post-facto</i> by IMWG
12.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50291/AM19/	Approved <i>Post-facto</i> by IMWG
13.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50283/AM19/	Approved
14.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50292/AM19/	Approved

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15.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50280/AM19/	Approved <i>Post-facto</i> by IMWG
16.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50290/AM19/	Approved <i>Post-facto</i> by IMWG
17.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50279/AM19/	Approved <i>Post-facto</i> by IMWG
18.	Ms.MARVELL INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50288/AM19/	Approved <i>Post-facto</i> by IMWG
19.	Ms.L&T VALVES LIMITED,MUMBAI	01/21/089/50310/AM19/	Deferred
20.	Ms.TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED,BANGALORE	01/21/089/50326/AM19/	Withdrawn by the applicant firm
21.	Ms.TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED,BANGALORE	01/21/089/50325/AM19/	Approved
22.	Ms.SOLAR INDUSTRIES INDIA LTD.,NAGPUR,	01/21/089/50370/AM19/	Approved <i>Post-facto</i> by IMWG
23.	Ms.FLOWSERVE INDIA CONTROLS PVT LTD,BANGALORE	01/21/089/50371/AM19/	Approved <i>Post-facto</i> by IMWG
24.	Ms.SWISS GLASCOAT EQUIPMENTS LTD,,GUJARAT	01/21/089/50373/AM19/	Approved <i>Post-facto</i> by IMWG
25.	Ms.GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50376/AM19/	Approved <i>Post-facto</i> by IMWG
26.	Ms.KSB PUMPS LIMITED,PIMPRI PUNE	01/21/089/50377/AM19/	Withdrawn by the applicant firm
27.	Ms.MERSEN INDIA PVT LTD,BANGALORE	01/21/089/50385/AM19/	Deferred
28.	Ms.FLEXTRONICS TECHNOLOGIES (I) P.LTD.,PHASE HOSUR ROAD BANGALORE	01/21/089/50387/AM19/	Deferred
29.	Ms.SWISS GLASCOAT EQUIPMENTS LTD,,GUJARAT	01/21/089/50388/AM19/	Deferred
30.	Ms.QUALCOMM INDIA PVT LTD,WHITEFIELD	01/21/089/50389/AM19/	Deferred
31.	Ms.GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50392/AM19/	Approved <i>Post-facto</i> by IMWG
32.	Ms.QUALCOMM INDIA PVT LTD,WHITEFIELD	01/21/089/50395/AM19/	Approved
33.	Ms.SGL CARBON INDIA PVT. LTD.,TAL SHIRUR	01/21/089/50402/AM19/	Deferred
34.	Ms.SWISS GLASCOAT EQUIPMENTS LTD,,GUJARAT	01/21/089/50407/AM19/	Approved <i>Post-facto</i> by IMWG
35.	Ms.AMINES AND PLASTICIZERS LIMITED,NAVI MUMBAI	01/21/089/50412/AM19/	Approved <i>Post-facto</i> by IMWG
36.	Ms.FLOWSERVE INDIA CONTROLS PVT LTD,KANCHIPURAM	01/21/089/50420/AM19/	Approved <i>Post-facto</i> by IMWG

37.	Ms.SEVERN GLOCON INDIA PRIVATE LIMITED,,CHENNAI	01/21/089/50422/AM19/	Deferred
38.	Ms.IHMA INDIA LLP,DELHI	01/21/089/50425/AM19/	Deferred
39.	Ms.SOLAR INDUSTRIES INDIA LTD.,NAGPUR	01/21/089/50424/AM19/	Approved <i>Post-facto</i> by IMWG
40.	Ms.VAR ELECTROCHEM PRIVATE LIMITED,HYDERABAD	01/21/089/50430/AM19/	Deferred
41.	Ms.CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD.,PUNE	01/21/089/50426/AM19/	Approved <i>Post-facto</i> by IMWG
42.	Ms.VAR ELECTROCHEM PRIVATE LIMITED,HYDERABAD	01/21/089/50429/AM19/	Deferred
43.	Ms.ORDNANCE FACTORY BOARD MUMBAI OFFICE,MIN.OFDEFENCE,KIRKEE , PUNE	01/21/089/50428/AM19/	Approved <i>Post-facto</i> by IMWG
44.	Ms.TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED,BANGALORE	01/21/089/50427/AM19/	Approved
45.	Ms.SANDHYAINDUSTRIAL CHEMICAL EXPORT PVT. LTD.,VALSAD	01/21/089/50437/AM19/	Approved <i>Post-facto</i> by IMWG
46.	Ms.SANDHYA INDUSTRIAL CHEMICAL EXPORT PVT. LTD.,VALSAD	01/21/089/50436/AM19/	Deferred
47.	Ms.GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50438/AM19/	Approved <i>Post-facto</i> by IMWG
48.	Ms.L&T VALVES LIMITED,MUMBAI	01/21/089/50440/AM19/	Deferred
49.	Ms.BALAJI AMINES LIMITED,SOLAPUR	01/21/089/50441/AM19/	Deferred
50.	Ms.GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50439/AM19/	Approved <i>Post-facto</i> by IMWG
51.	Ms.ANTICORROSIVE EQUIPMENT PVT.LTD.,DADAR, MUMBAI	01/21/089/50442/AM19/	Approved
52.	Ms.CELLIBER TECHNOLOGIES PRIVATE LIMITED,BANGALORE	01/21/089/50448/AM19/	Deferred
53.	Ms.JAGGO OVERSEAS,NEW DELHI	01/21/089/50447/AM19/	Approved <i>Post-facto</i> by IMWG
54.	Ms.AMINES AND PLASTICIZERS LIMITED,NAVI MUMBAI	01/21/089/50446/AM19/	Approved <i>Post-facto</i> by IMWG
55.	Ms.FLOWSERVE INDIA CONTROLS PVT LTD,BANGALORE	01/21/089/50444/AM19/	Deferred
56.	Ms.GMM PFAUDLER LIMITED,DIST ANAND	01/21/089/50449/AM19/	Approved
57.	Ms.NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED,CHENNAI,	01/21/089/50450/AM19/	Deferred

58.	Ms.MEDILUX LABORATORIES PVT.LTD.,,INDORE	01/21/089/50451/AM19/	Approved
59.	Ms.ASTHA CORPORATION PVT.LTD.,MUPPIREDDY PALLI V	01/21/089/50452/AM19/	Approved
60.	Ms.ROLLS-ROYCE INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50455/AM19/	Approved
61.	Ms.NAVIN FLUORINE INTERNATIONAL LIMITED,MUMBAI	01/21/089/50454/AM19/	Deferred
62.	Ms.ROYAL ENGINEERS & TECHNOCRATS,NAYA NANGAL,PUNJAB	01/21/089/50456/AM19/	Approved <i>Post-facto</i> by IMWG
63.	Ms.QUALCOMM INDIA PVT LTD,WHITEFIELD	01/21/089/50457/AM19/	Approved
64.	Ms.BHAGWATI ORGANICS PVT. LTD.,AHMEDABAD	01/21/089/50461/AM19/	Deferred
65.	Ms.ALKYL AMINES CHEMICALS LTD,NAVI MUMBAI	01/21/089/50460/AM19/	Approved <i>Post-facto</i> by IMWG
66.	Ms.QUALCOMM INDIA PVT LTD,WHITEFIELD	01/21/089/50459/AM19/	Deferred
67.	Ms.FLOWSERVE INDIA CONTROLS PVT LTD,KANCHIPURAM	01/21/089/50465/AM19/	Approved <i>Post-facto</i> by IMWG
68.	Ms.FLOWSERVE INDIA CONTROLS PVT LTD,KANCHIPURAM	01/21/089/50463/AM19/	Approved <i>Post-facto</i> by IMWG
69.	Ms.GLOBE CARBON INDUSTRIES,DIST. THANE,,	01/21/089/50466/AM19/	Deferred
70.	Ms.SEVERN GLOCON INDIA PRIVATE LIMITED,,CHENNAI. TAMIL NADU.	01/21/089/50467/AM19/	Deferred
71.	Ms.HONEY WELL TECHNOLOGY SOLUTIONS LAB PVT LTD,BANGALORE	01/21/089/50468/AM19/	Deferred
72.	Ms.FLOWSERVE INDIA CONTROLS PVT LTD,KANCHIPURAM	01/21/089/50471/AM19/	Deferred
73.	Ms.QUALCOMM INDIA PVT LTD,WHITEFIELD	01/21/089/50473/AM19/	Approved <i>Post-facto</i> by IMWG
74.	Ms.CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD.,PUNE	01/21/089/50474/AM19/	Deferred
75.	Ms.ANTICORROSIVE EQUIPMENT PVT.LTD.,DADAR, MUMBAI	01/21/089/50475/AM19/	Deferred
76.	Ms.WIPRO GE HEALTHCARE PVT. LTD.,BANGALORE	01/21/089/50476/AM19/	Deferred
77.	Ms.UPL LTD.,BANDRA EAST	01/21/089/50477/AM19/	Deferred
78.	Ms.GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50480/AM19/	Approved

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79.	Ms.GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50478/AM19/	Approved
80.	Ms.GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50479/AM19/	Approved
81.	Ms.HAWA VALVES (INDIA) PVT. LTD.,NAVI MUMBAI	01/21/089/50482/AM19/	Deferred
82.	Ms.BALAJI AMINES LIMITED,SOLAPUR	01/21/089/50484/AM19/	Deferred
83.	Ms.MD ENGINEERING,BHANDUP WEST	01/21/089/50483/AM19/	Deferred
84.	Ms.L&T VALVES LIMITED,MUMBAI,	01/21/089/50486/AM19/	Approved
85.	Ms.FLOWSERVE INDIA CONTROLS PVT LTD,BANGALORE	01/21/089/50489/AM19/	Deferred
86.	Ms.DE DIETRICH PROCESS SYSTEMS INDIA PRIVATE LIMITED.,HYDERABAD	01/21/089/50490/AM19/	Deferred
87.	Ms.SANDHYA INDUSTRIAL CHEMICAL EXPORT PVT. LTD.,VALSAD	01/21/089/50491/AM19/	Deferred
88.	Ms.ANTICORROSIVE EQUIPMENT PVT.LTD.,DADAR, MUMBAI, MAHARASHTRA	01/21/089/50492/AM19/	Deferred
89.	Ms.TRANTER INDIA PRIVATE LIMITED,SHIRUR PUNE	01/21/089/50495/AM19/	Deferred
90.	Ms.ALKYL AMINES CHEMICALS LTD,NAVI MUMBAI,	01/21/089/50497/AM19/	Approved <i>Post-facto</i> by IMWG
91.	Ms.GMM PFAUDLER LIMITED,DIST ANAND, GUJARAT	01/21/089/50494/AM19/	Deferred
92.	Ms.KSB LIMITED,PIMPRI PUNE	01/21/089/50496/AM19/	Deferred
93.	Ms.NAVIN FLUORINE INTERNATIONAL LIMITED,MUMBAI	01/21/089/50498/AM19/	Deferred
94.	Ms.NAVIN FLUORINE INTERNATIONAL LIMITED,MUMBAI	01/21/089/50499/AM19/	Approved <i>Post-facto</i> by IMWG
95.	Ms.CMI FPE LTD.,MUMBAI	01/21/089/50506/AM19/	Deferred
96.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD PUNE	01/21/089/50516/AM19/	Deferred
97.	Ms.GE INDIA INDUSTRIAL PRIVATE LIMITED,BANGALORE	01/21/089/50505/AM19	Deferred
98.	M/s VISWAAT CHEMICALS LIMITED , MUMBAI	01/21/089/50520/AM19/	Deferred
99.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED ,BANGALORE	01/21/089/50503/AM19/	Deferred
100.	Ms.ALKYL AMINES CHEMICALS LTD,NAVI MUMBAI	01/21/089/50512/AM19/	Deferred

101.	Ms.FLOWSERVE INDIA CONTROLS PVT LTD, KANCHIPURAM	01/21/089/509/AM19/	Deferred
102.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED, BANGALORE	01/21/089/50510/AM19	Deferred
103.	M/s QUALCOMM INDIA PVT LTD , WHITEFIELD,KARNATAKA	01/21/089/50508/AM19/	Deferred
104.	Ms.CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PVT. LTD.,PUNE	01/21/089/50516/AM19	Deferred
105.	Ms.TITANIUM EQUIPMENT AND ANODE MFG. CO. LTD., , CHENNAI,TN	01/21/089/50519/AM19	Deferred
106.	M/s PHARMA CHEMICALS INDUSTRIES , MUMBAI	01/21/089/50517/AM19/	Deferred
107.	Ms.VISWAAT CHEMICALS LIMITED,MUMBAI,	01/21/089/50520/AM19	Deferred
108.	Ms.SOLAR INDUSTRIES INDIA LTD.,NAGPUR,	01/21/089/50019/AM19/	Approved <i>Post-facto</i> by IMWG
109	Ms.SAAZ IMAGING SYSTEMS PRIVATE LIMITED,HYDERABAD,	01/21/089/50269/AM19/	<u>Rejected</u>

Note :

(i) **Deferred cases :** Cases which are shown as **deferred** imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as **Approved** implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto :** Cases which are shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs.), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action :** Cases which are shown as **Returned without action** implies that application is incomplete in its basis parameters and can not be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Issue of export license by DGFT(Hqrs) :** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application, is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated. SCOMET Licenses are not handed over physically to the applicant firms and sent through Speed post only.

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